

report on certain grievances relating to labour in defence installations; and

(b) if so, has any report been received from this committee?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Yes.

(b) No, Sir, not yet.

**Shri Hukam Singh:** Have any of those grievances that the labour had been removed subsequently?

**Shri T. T. Krishnamachari:** The question is in relation to the Committee that has been appointed. The grievances must be innumerable and as we are not dealing with any specific set of grievances I am unable to answer the question. But the question really relates to the Committee that has been appointed to "investigate and report on certain grievances"—that is the wording of the question of the Member.

**Shri Hukam Singh:** What was the labour situation in these Defence installations during 1951-52?

**Mr. Speaker:** It is too vague a question to be put. I do not propose to allow it.

**Shri B. S. Murthy:** Will the Government call for an interim report?

**Shri T. T. Krishnamachari:** It raises a very wide question. Unfortunately, this Committee has had certain setbacks. The Committee was appointed with a Chairman and two other members. The Chairman died and the question of how the Committee should proceed with its work is one that was debated upon: whether they should reconstitute the Committee or appoint a Chairman or ask the existing members to carry on. All these details had to be settled and they were settled in consultation with the unions concerned. At the moment the unions have agreed and the Government have decided that the two members should carry on with the work of the Committee. There is no question of an interim report—we expect the report to be available before the end of the year.

#### ELECTION PETITIONS

\*161. **Shri Hukam Singh:** Will the Minister of Law be pleased to state:

(a) the number of election petitions received by the Central Election Commission in respect of (i) Parliamentary elections, (ii) elections to State Assemblies; and

(b) the number of Tribunals appointed so far?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) A statement showing the number of election petitions received upto the 20th May, 1952 in respect of Parliamentary elections and Elections to the State Legislative Assemblies distributed Statewise is laid on the Table of the House. [See Appendix I, annexure No. 42].

(b) So far seven Tribunals have been set up by the Election Commission and twenty-three election petitions (five in respect of Parliamentary Elections and 18 in respect of Assembly Elections) have been allotted to them for trial.

**Shri Hukam Singh:** May I know whether the Government propose prescribing any time-limit for the election tribunals to finish their work?

**Shri Satish Chandra:** That is a matter within the jurisdiction of the Election Commission.

**Dr. Ram Subhag Singh:** May I know whether the tribunals which have been formed are intended to serve any particular State or they are formed on the basis of petitions?

**Shri Satish Chandra:** In fact, there is a separate tribunal for each petition, though in some cases the members of the tribunals may be the same for different petitions. According to the Act one tribunal is appointed for each petition.

**Shri M. L. Dwivedi:** May I know whether any petition has been filed with the Election Commission with reference to Articles 102 and 103?

**Mr. Speaker:** How does it arise out of this?

**Shri M. L. Dwivedi:** Regarding qualification.

**Mr. Speaker:** But the hon. Member is referring only to disqualification.

**Shri Jangde:** What are the States where these tribunals have been appointed?

**Mr. Speaker:** Order, order. Next question.

#### ENGINEERING AND TECHNICAL INSTITUTIONS

\*162. **Shri Hukam Singh:** Will the Minister of Education be pleased to state:

(a) the number of recognised Engineering and Technical Institutions in

the country which offer degree and diploma courses to the students; and

(b) the number out of (a) that received financial assistance from the Government of India during the year 1951-52 and the amount of such assistance?

مستقر آف ایجوکیشن، نیچرل

رسورسز اینڈ سائنٹیفک رسرچ (مولانا

آزاد: (اے) ۱۲۷ انسٹی ٹیوشنس ایسے

ہیں جو انجینئرنگ اور ٹیکنیکل

سبجکٹس میں ڈگری اور ڈپلوما کورس

کی تعلیم دے رہے ہیں۔

(بی) تین انسٹی ٹیوشن ایسے

ہیں جن کا پورا خرچ سیکرل گورنمنٹ

اٹھانی ہے۔ ۱۷ انسٹی ٹیوشنس ایسے

ہیں جنہیں سنہ ۵۲۰۵۱ میں

سیکرل گورنمنٹ سے ایک کروڑ پچیس

ہزار ۹۹ روپیہ کی رقم کی مدد دی گئی

تھی۔ اس رقم کے علاوہ ایک رقم ۱۲ لاکھ

۹ ہزار کی ہوسٹلس بنانے کے لئے بھی

دی گئی مگر وہ بطور قرض کے دی گئی

ہے جس کا سود نہیں لیا جائیگا۔

[The Minister of Education, Natural Resources and Scientific Research (Maulana Azad): (a) The available information shows that there are 127 institutions which offer degree and diploma courses in Engineering and Technological subjects.

(b) Three institutions are wholly financed by the Central Government. Seventeen other institutions received financial assistance amounting to Rs. 1,00,25,099 from the Central Government during 1951-52. A sum of Rs. 13,09,000 was paid in addition as interest-free loan for the construction of hostels.]

Shri B. Shiva Rao: With reference to the answer to part (b) of the question may I ask the hon. Minister of Education whether he has examined the personnel of the Committee which recommends financial assistance from the standpoint of ensuring ade-

quate representation for the different States of the country in that Committee?

مولانا آزاد: آنریبل ممبر کو معنوم

ہوگا کہ ایک آل انڈیا کونسل بنا دی

گئی ہے۔ تمام معاملات ٹیکنیکل انسٹی

ٹیوشن کے اس کے سامنے جاتے ہیں۔

وہ پوری طرح انکوائری کرتی ہے اور

انکوائری کے بعد جب وہ اپنی

سفارشات گورنمنٹ کے سامنے رکھتی ہے

تو اسے مدظور کیا جاتا ہے۔ چنانچہ یہ

ایک کروڑ پچیس ہزار ۹۹ روپیہ کی

رقم جو مدد کے طور پر دی گئی ہے اسی

طریقے پر دی گئی ہے۔

[Maulana Azad: The hon. Member is aware an All India Council has been set up. All matters concerning the technical institutions are placed before that Council. They conduct full inquiry into the recommendations received in respect of the various institutions and afterwards submit their recommendations to the Government who accept them. The financial assistance amounting to Rs. 1,00,25,099 mentioned in answer to the question has been determined on this very basis.]

Shri B. Shiva Rao: My point is this. Is it a fact that at present out of about nineteen or twenty members of that Committee, eight are from Calcutta and meetings of the Committee are always held in Calcutta?

مولانا آزاد: کمیٹی کی مدت

ختم ہو چکی ہے۔ اب نیا بورڈ بن رہا

ہے۔

[Maulana Azad: The term of the Committee has expired. A new Board is being constituted now.]

#### SMALL SCALE AND COTTAGE INDUSTRIES

\*163. Shri B. K. Das: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what products have been found suitable for small scale and cottage industries as a result of experiments carried out in the National Chemical Laboratory at Poona;